



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/3870/2024 in WA/12041/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
	WITH WA/12041/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY	
2	I.A.(Civil)/3965/2024 in WA/12044/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC
	WITH WA/12044/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY	
3	I.A.(Civil)/3966/2024 in WA/12081/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
	WITH WA/12081/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY	
4	I.A.(Civil)/3968/2024 in WA/15149/2024	SRI KUNTI BARUAH SAIKIA AND 240 ORS Versus UNION OF INDIA AND ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	GA, ASSAM DY.S.G.I. SC, FINANCE
	WITH WA/15149/2024 (Filing Number)	SRI KUNTI BARUAH SAIKIA AND ORS Versus UNION OF INDIA AND ORS	MR. H ALI	
5	I.A.(Civil)/3980/2024 in WA/14260/2024	MD FARIZ UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR E AHMED MR. R A CHOUDHURY M. ROBBANI	SC, ELEM. EDU GA, ASSAM
	WITH WA/14260/2024 (Filing Number)	MD FARIZ UDDIN Versus THE STATE OF ASSAM AND 6 ORS	M. ROBBANI	
6	I.A.(Civil)/3981/2024 in WA/13129/2024	SURUJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	SC, ELEM. EDU SC, FINANCE

7	I.A.(Civil)/3991/2024 in WA/12595/2024	THE REGISTRAR ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS Versus ANUREKHA BARUAH AND 2 ORS	MR. K P PATHAK MR. D GOGOI MR. I BORTHAKUR	DY.S.G.I. SC. AGRICULTURE
	WITH WA/12595/2024 (Filing Number)	THE REGISTRAR ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS Versus ANUREKHA BARUAH AND 2 ORS	MR. K P PATHAK	
8	I.A.(Civil)/4004/2024 in WA/11332/2024	SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS	MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM MR. B CHAKRABORTY MRS P HAZARIKA FOR CAVEATOR
	WITH WA/11332/2024 (Filing Number)	SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS H	MR. M DUTTA	
	WITH I.A.(Civil)/11333/2024 (Filing Number)	SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS H	MR. M DUTTA	
9	I.A.(Civil)/4006/2024 in WA/15238/2024	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS S.S.BORA	GA, ASSAM
	WITH WA/15238/2024 (Filing Number)	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA	
	WITH WA/15238/2024 (Filing Number)	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA	
10	I.A.(Civil)/4006/2024 in WA/15238/2024	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
11	Revn.Pet./1/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
12	Revn.Pet./2/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
13	Revn.Pet./3/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
14	Revn.Pet./4/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
15	Revn.Pet./5/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
16	WA/427/2024	HEMANTA KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM
17	WA/428/2024	HEMANTA KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM
18	WA/430/2024 CAVT. NO.12482024,117800012472024,117800012322/024, FIXED	JARPL JPW DMC Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR JITENDRA DAS	MR. K N CHOUDHURY MR. I CHOWDHURY SR ADV MR. A M DUTTA MR T DAS N GAUTAM MR R DAS DY.S.G.I. FOR CAVEATOR SC, COAL INDIA

WITH
[I.A.\(Civil\)/3986/2024](#)
in WA/430/2024

JARPL JPW DMC
Versus
THE UNION OF INDIA AND 5 ORS

MR. D SAIKIA
MR. SAILENDRA DEKA
MR JITENDRA DAS

MR. K N CHOUDHURY
MR. I CHOWDHURY SR
ADV
MR. A M DUTTA
MR T DAS
N GAUTAM
MR R DAS
DY.S.G.I.
SC, COAL INDIA
FOR CAVEATOR
DY.S.G.I.

19 [WA/433/2024](#)

BABUL MAZUMDAR AND ANR
Versus
THE UNION OF INDIA AND 4 ORS

MR S K BEHARA
MR J RAJBONGSHI

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

20 [Cus.Ref./11/2024](#)

COMMISSIONER OF CUSTOMS
(PREVENTIVE)

MR. S C KEYAL

Versus

SHRI JAHAR DAS,

21 [PIL/76/2024](#)

AMGURI NABA NIRMAN SAMITY

MR. P BORDOLOI

Versus

MS M NIROLA

GA, ASSAM

SC, AGRI. DEPARTMENT

22 [PIL/77/2024](#)

KALBARI EDUCATED UNEMPLOYED
YOUTH SOCIETY AND ANR.

MR. S CHAUHAN

GA, ASSAM

Versus

MR B B NARZARY

DY.S.G.I.

THE UNION OF INDIA AND 6 ORS.

MR. P MAZUMDER

SC, BTC

MR N ALAM

M. BORUAH

23 [WP\(C\)/6927/2024](#)

MD. ABDUR RAZZAQUE AND ANR

MR. S K GOSWAMI

DY.S.G.I.

Versus

MR. N BARMAN

UNION OF INDIA AND ORS

MR. C MAHANTA

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,3rd January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3954/2024	SMTI SANGITA DAS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S TAI	PP, ASSAM
2	Bail Appln./3960/2024	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
3	Bail Appln./3964/2024	WILLBING MARSING Versus STATE OF ASSAM	MR. T DEURI S SHARMA	PP, ASSAM
4	Bail Appln./3971/2024	MD MAICHAN KHAN Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA	PP, ASSAM
5	Bail Appln./3972/2024	ANISUR RAHMAN Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
6	Bail Appln./3976/2024	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
7	Bail Appln./3977/2024	MD. SOMIR ALI @ SOMIR ALI AND ANR. Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
MOTION				
8	W.P.(Cri.)/40/2024	MANOJ KHAHLARI Versus STATE OF ASSAM AND 6 ORS.	MR R K MOUR MR P DAS MS N BARUAH MR ANAND SHARMA BEAUTY BARO	GA, ASSAM
9	AB/3288/2024 FIXED	SHAKIL AHMED Versus THE STATE OF ASSAM	MR L HUSSAIN MR. S M Z H CHOWDHURY	PP, ASSAM
10	AB/3418/2024	SRI SABED ALI Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	PP, ASSAM
11	AB/3419/2024	GIRISH CHANDRA MEDHI AND 2 ORS Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM

12	AB/3421/2024	ABDUL MATIN AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
13	AB/3423/2024	BHAGAWAT TANTI Versus THE STATE OF ASSAM	MR U S BORGHAIN MR. R DUTTA B SONOWAL	PP, ASSAM
14	AB/3426/2024	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
15	AB/3431/2024	EKU ALI @ AZIM AND 2 ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
16	AB/3443/2024	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./3504/2024 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	MOFIJUR HOQUE @ MOFIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
18	Bail Appln./3539/2024 FIXED, WITH SCANNED COPY OF LCR	MAJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
19	Bail Appln./3744/2024 FIXED	KORIM SEIKH @ ABDUL KORIM Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
20	Bail Appln./3755/2024 WITH OFFICE NOTE, FIXED	SUJONUR ROSHID Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
21	Bail Appln./3771/2024 FIXED	ATUL DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
WITH				
22	Bail Appln./3772/2024	SUNIL DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
23	Bail Appln./3846/2024 WITH OFFICE NOTE, FIXED	ABDUL MONIR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
24	Bail Appln./3847/2024 FIXED	JAHANGIR @ JAHANIR ALAM Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
BAIL HEARING				
25	AB/721/2024	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
26	AB/1381/2024 FIXED, WITH OFFICE NOTE	INSAN ALI @ INSAN MIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
27	AB/2249/2024	CHINMAYEE DEVI Versus THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.
28	AB/2446/2024	PARESH TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
29	AB/2457/2024 FIXED	DR DIGANTA BARUAH Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
30	AB/2598/2024 WITH OFFICE NOTE	SAMSUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM

31	AB/2614/2024 FIXED	KHUSHID ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
32	AB/2624/2024 FIXED	TAHEJ ALI SHIKDAR Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
33	AB/2684/2024	MD.ISMAIL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
34	AB/2738/2024 WITH SCANNED COPY OF CASE RECORD	UMAR ALI SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
35	AB/2756/2024 FIXED	YAR RAHMAN SHAH @ YAR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED	MS. M K BROWN, Amicus Curiae(R PP, ASSAM
36	AB/2986/2024 WITH OFFICE NOTE	SAIBAL DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
37	AB/2991/2024	SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR	MD R ALI	DY.S.G.I. PP, ASSAM
38	AB/2999/2024 FIXED	SAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	PP, ASSAM
39	AB/3066/2024	VIVEK SAHA Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
40	AB/3095/2024	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
41	AB/3123/2024 WITH OFFICE NOTE, L/O	SRI SUMAN DAS Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM
42	AB/3137/2024 FIXED, WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD	MUKSAD ALI @ MOKSED ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
43	AB/3143/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	HIMANGSHU BAISHYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
44	AB/3145/2024	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
45	AB/3160/2024	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
46	AB/3165/2024	NUR ALOM @ NUR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
47	AB/3178/2024	DILUWAR HUSSAIN @ DILDAR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR S H SIKDAR MR. J ALI	MR B ISLAM (R-2) PP, ASSAM
48	AB/3253/2024	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
49	AB/3293/2024 FIXED	NABAJYOTI KEOT @ BABU Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM

50	AB/3321/2024 FIXED	NABAKANTA BAISHYA Versus THE STATE OF ASSAM	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	PP, ASSAM
51	AB/3329/2024 FIXED	RASIDUL ISLAM Versus THE STATE OF ASSAM	MR N RAY N N HUSSAIN	PP, ASSAM
52	AB/3335/2024 FIXED	ASHADUL ISLAM AND ANR Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE	PP, ASSAM
WITH				
53	AB/3332/2024	FARIDA KHATUN AND ANR Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE	PP, ASSAM
54	AB/3339/2024 FIXED	RABI JAISWAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
55	AB/3385/2024 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	MR. R ALI (FOR INFORMANT) MR H A AHMED (FOR INFORMANT) MR. R ISLAM (FOR INFORMANT) PP, ASSAM
WITH				
56	AB/3182/2024	MD HAIDAR ALI, Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	MR. R ALI (INFORMANT) MR H A AHMED (INFORMANT) MR. R ISLAM (INFORMANT) PP, ASSAM

ORDERS

57	I.A.(CrI.)/537/2020 FIXED, IN AB/4412/2019 (D/O) in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
58	I.A.(CrI.)/1279/2024 B/O, WITH SCANNED COPY OF LCR in Bail Appln./2895/2024	UTPOLA BOSE Versus THE STATE OF ASSAM		PP, ASSAM
WITH Bail Appln./2895/2024				
WITH I.A.(CrI.)/1217/2024 in Bail Appln./2895/2024				
59	AB/3034/2024 BY SLIP	DIPANJALI DAS Versus THE STATE OF ASSAM	MR. B K GOGOI MR. M J GOGOI	PP, ASSAM
60	Bail Appln./3293/2024 BY SLIP, WITH CASE RECORD (SCANNED COPY)	KAMRUL ISLAM BARBHUIYA Versus STATE OF ASSAM	MR. R D GUPTA MS. SASWATI KAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025

9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/714/2024	SAMAN UDDIN LASKAR AND 4 ORS Versus ASHUTOSH AGNIHOTIRI, IAS AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	
2	Cont.Cas(C)/721/2024	DHARMENDRA SAIKIA Versus DR. J B EKKA, IAS AND 9 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
3	WP(C)/6985/2024	AJOY KR. CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MS B DEVI MR G GOSWAMI	GA, ASSAM
4	WP(C)/6990/2024	SAHIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, CO OP
5	WP(C)/7000/2024	RAJANI KANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR P DOLEY MS S JAIN	SC, CO OP
6	WP(C)/7003/2024	NO. 060060346 EX CONSTABLE/GD PRAMOD CHANDRA DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	DY.S.G.I.
7	WP(C)/7004/2024	DHRUBA JYOTI DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MS S K GUPTA	GA, ASSAM SC. AGRICULTURE
8	WP(C)/7005/2024	RAJU CHUTIA Versus UNION OF INDIA AND ANR.	MR. I C DEKA MR. T KALITA S I AHMED	DY.S.G.I.
9	WP(C)/7006/2024	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. T R SARMA C BORAH	GA, ASSAM
10	WP(C)/7007/2024	JERINA BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H ANSARI MR. S ALIM	SC, P AND R.D. SC, FINANCE DEPTT.
11	WP(C)/7010/2024	TIKENDRA CHANDRA DAS AND 5 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY C V INTONG	DY.S.G.I.

12	WP(C)/7011/2024	TAPAN KR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM
13	WP(C)/7015/2024	SACHIN CHAUHAN Versus THE UNION OF INDIA AND 7 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	DY.S.G.I.
14	WP(C)/7025/2024	TUNU BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, AG SC, SOIL CONSERVATION DEPTT. SC, FINANCE DEPTT.
15	WP(C)/7027/2024	SAMIKSHA RABHA Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MS. S DEVI MS. J GHOSH	DY.S.G.I. SC, GMCH
16	WP(C)/7030/2024	NITUL CHETIA AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. S UDDIN MR. S S AHMED A S CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, P H E
17	WP(C)/7033/2024	SWARNAJIT SUKLABAIDYA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
18	WP(C)/7034/2024	SMTI BABITA BARKAKOTI Versus THE UNION OF INDIA AND 6 ORS.	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	DY.S.G.I.
19	WP(C)/7035/2024	AMARJYOTI KARMAKAR Versus THE STATE OF ASSAM AND 2 ORS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, PWD
20	WP(C)/7036/2024	MAINU DUTTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
21	WP(C)/7037/2024	FATEMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, P H E
22	WP(C)/7038/2024	MOMOTA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. K A MAZUMDER MR A HAI S A ISLAM	GA, ASSAM SC, FOREST
23	WP(C)/7040/2024	SIDDHARTHA RAJ BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM
24	WP(C)/7041/2024	AAYUSH TAUMAR Versus THE UNION OF INDIA AND 4 ORS.	SWATI. B. BARUAH (TG)	DY.S.G.I.
25	WP(C)/7042/2024	SUBRATA DUTTA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM
26	WP(C)/7044/2024	NURZAHAN BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
27	WP(C)/7046/2024	RANU CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, P AND R.D. GA, ASSAM
28	WP(C)/7047/2024	DIPIKA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, P AND R.D. GA, ASSAM
29	WP(C)/7051/2024	ABDUL AHAD MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, A.H and V. DEPT.
30	WP(C)/7055/2024	KAIKAYEE OJAH Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE

31	WP(C)/7065/2024	AJOY KACHHUA Versus UNION OF INDIA AND 5 ORS	MR S DAS P J DAS	DY.S.G.I.
32	WP(C)/7066/2024	DILIP KUMAR DEVASARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, AG SC, FINANCE SC, GHC
33	WP(C)/7069/2024	ANKUR DAS AND 2 ORS Versus INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. P KALITA MR. I CHOUDHURY R L CHUTIA	SC, I O C
34	WP(C)/7074/2024	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, IRRIGATION
35	WP(C)/7077/2024	JAMINUR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN MR T T MONI MD. S ALI	GA, ASSAM
36	WP(C)/7080/2024	PRIYANKA GOGOI AND 17 ORS Versus THE UNION OF INDIA AND 11 ORS	MD H R AHMED M BEGUM	DY.S.G.I.
ADMISSION				
37	WP(C)/5439/2022 PART-HEARD	BIDYADHAR CHINTEY Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
38	WP(C)/4821/2023 PART-HEARD	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MS N MAHANTA N GAUTAM MS SABINA AHMED MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
39	WP(C)/3450/2024 FIXED	JOGANANDA SARMA Versus UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	MR. M SHARMA (R- 1 TO 5) MS. S YASMIN (R- 1 TO 5) DY.S.G.I. SC. UCO BANK
40	WP(C)/4885/2024 FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.
ORDERS				
41	I.A.(Civil)/2276/2021 in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS Versus M/S BHURA BROTHERS (AGENCIES) AND ANR.	MR G KHANDELIA MR. K DEKA	DR. A SARAF
	WITH Co.Pet./3/2015	M/S BHURA BROTHERS AGENCIES Versus M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)

	WITH I.A.(Civil)/2575/2022 in Co.Pet./3/2015	M/S BHURA BROTHERS (AGENCIES) Versus M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.	MR. S K SINGH MS N RAHMAN	MR G KHANDELIA
42	Cont.Cas(C)/112/2023	GOBIN BORA Versus VARSHATY DAS AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MR. S R RABHA (R-1,5) MR. S R RABHA (R-1,5) P HAZARIKA(R-1,5) MS A DAS (R-1,4) MS. L WANGSA (r-2)
43	Review.Pet./201/2024 IN WP(C) 5386/21 WP(C) 4734/21 (BOTH D/O)	THE STATE OF ASSAM AND 4 ORS Versus RISHAV JAIN	MR R M DAS SC, WATER RESOURCE	
44	I.A.(Civil)/3307/2024 FIXED in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH
	WITH WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH
45	WITH WP(C)/2321/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. FIRUZ KHAN RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
46	I.A.(Civil)/3675/2024 IN WP(C) 5769/24 (D/O) in WP(C)/5769/2024	PURNA SUTRADHAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A M KHAN MR T T MONI MD. S ALI	DY.S.G.I.
47	I.A.(Civil)/3729/2024 in WP(C)/6917/2023	THE CENTRAL BANK OF INDIA AND 3 ORS Versus BEDANTA DEKA	MR. M SHARMA MS. S YASMIN SC, CENTRAL BANK OF INDIA	MR. R P SARMAH MR. D DOLEY MS A DEKA
	WITH WP(C)/6917/2023	BEDANTA DEKA Versus THE CENTRAL BANK OF INDIA AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. M SHARMA (R-1,2,3 AND 4) MS. S YASMIN(R-1,2,3 AND 4) SC, CENTRAL BANK OF INDIA
	WITH I.A.(Civil)/3208/2024 in WP(C)/6917/2023	THE CENTRAL BANK OF INDIA AND 3 ORS Versus BEDANTA DEKA AND 2 ORS	MR. M SHARMA MS. S YASMIN SC, CENTRAL BANK OF INDIA	MR. R P SARMAH MR. D DOLEY MS A DEKA

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH- II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3804/2019	SHYAMJEE CHOUDHURY Versus THE UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR H J TAMULI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/6986/2024	BALO RAM DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/6987/2024	CHAND MIYA @ CHAN MIAY @ SAN MIYA Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/6988/2024	FATEMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/7009/2024	SOBED ALI @ CHOBED ALI Versus UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA A SAHA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/7012/2024	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/7018/2024	ABDUL AJIJ Versus THE UNION OF INDIA AND 5 ORS.	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/7020/2024	SAHERA KHATUN @ SHAHERA BHANU @ SAHARA BANU Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/7028/2024	ANU MIYA Versus THE UNION OF INDIA AND 6 ORS	MR. A T SARKAR MR H AHMED AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/7056/2024	MANMOHAN DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/7058/2024	MD. HUSSAIN ALI @ HASEN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/7059/2024	BASATAN NESSA @ BASATON NESSA Versus UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/4054/2024 in WP(C)/7059/2024	BASATAN NESSA @ BASATON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/7067/2024	KURANI BEGUM @ FAJILA Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/7072/2024	BAHATON @ BAHATON NESSA Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/7075/2024	MD. MAINUDDIN @ MAINUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. S HOQUE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/7076/2024	BAHAR ALI @ ABDUL BAHAR Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
17	WP(C)/1098/2017 FIXED	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
18	WP(C)/4200/2018 WITH LCR	SMT. HANUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MRS. K SARMA	SC, NRC (R4) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,5AND6)
19	WP(C)/4204/2018 WITH LCR	AMELA BIBI @ AMELA KHATUN Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

20	WP(C)/4312/2018 WITH LCR	NIRANANDA BISWAS AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/4438/2018 WITH LCR	MAKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/4719/2018 WITH LCR	MUSHARAF ALI @ MUCHA ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/4903/2018 WITH LCR	SMT. JUTI PAUL @ JYOTI RANI PAUL Versus THE UNION OF INDIA AND 6 ORS	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR U DEKA MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/5221/2018 WITH LCR	TAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. SK S N MOHAMMAD MR SK N MAHAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/5333/2018 WITH LCR	BOKSAR ALI MANDAL @ BOKSAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/5390/2018 WITH LCR	MAHAR UDDIN ALIAS MAHAL UDDIN SK. ALIAS MOHAR UDDIN Versus THE UNION OF INDIA AND 4 ORS.	MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/5391/2018 WITH LCR	JENAT ALI @ JENAD ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. R ISLAM MR. A S CHOUDHURY	SC, NRC (R4) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,5,6AND7)
28	WP(C)/5680/2018 WITH LCR	SAHEB ALI @ SAHEB ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS. S ISLAM MR. J M SULAIMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/147/2021 WITH LCR	MUSTT. ABJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/148/2021	GAURANGA SHIL Versus THE UNION OF INDIA AND 5 ORS	MR. S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/466/2021 WITH LCR	A RAHIM @ MD. RAHIM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR J A SIKDAR MR. A H MONDAL MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/1042/2021	NURJAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR M H AHMED	ASSTT.S.G.I.

33	WP(C)/1045/2021 WITH LCR	KAMALA BALA KHATRIYA @ KAMALA BALA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/1096/2021 WITH LCR	LAL MIYA Versus THE UNION OF INDIA AND 5 ORS	MR F K R AHMED MR J UDDIN MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/1208/2021 WITH LCR	JAIKAN NESSA @ JAYKAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/3785/2021 WITH LCR	SAKINA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/5128/2024 FIXED, WITH LCR	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
38	Review.Pet./127/2019 IN WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
39	Review.Pet./13/2020	ADHIR SARKAR @ ADHIR CHANDRA SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	W.P.(Cri.)/19/2023	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
41	I.A.(Civil)/2864/2024 in WA/8162/2024	MAMONI KALITA BEZBARUAH Versus SANGITA HALOI BARUAH AND 4 ORS	MR. P MAHANTA MS C DAS	GA, ASSAM
	WITH WA/8162/2024 (Filing Number)	MAMONI KALITA BEZBARUAH Versus SANGITA HALOI BARUAH AND 4 ORS A	MR. P MAHANTA	
42	I.A.(Civil)/3999/2024 in WA/13834/2024	BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. S K DAS MR A I TALUKDAR	SC, FOREST SC, PCB
	WITH WA/13834/2024 (Filing Number)	BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS	

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025

10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH- II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/3438/2024 FIXED in Review.Pet./6658/2024	THE STATE OF ASSAM AND 3 ORS Versus DEBEN TALUKDAR	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI MR. I BORTHAKUR	
	WITH Review.Pet./6658/2024 (Filing Number)	The State Of Assam And Ors Versus Deben Talukdar	MR ISHAAN BORTHAKUR	

LEAVE NOTE OF ADVOCATES FOR 03/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./442/2024	ASUR UDDIN @ ASURUDDIN SK @ AHMOD HUSSAIN AND ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/1272/2024 in Crl.A./442/2024	ASUR UDDIN @ ASURUDDIN SK @ AHMOD HUSSAIN AND ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Crl.A./444/2024	MD ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1276/2024 in Crl.A./444/2024	MD ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
3	Crl.A./318/2024 WITH LCR 5 FILES. B/O	BISWAJIT DOLEY @ DEBARAM Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY	MR D TALUKDAR (R-2) MR P CHOUDHURY (R-2) MS B GOSWAMI (R-2) MS P SAIKIA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/929/2024 in Crl.A./318/2024	BISWAJIT DOLEY @ DEBARAM Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY	PP, ASSAM
HEARING				
4	Crl.A./272/2023 <u>1 Y 11 M 10 D</u> :WITH LCR 4 FILES, P.B-2, B/O	NIRANJAN MANDAL Versus THE STATE OF ASSAM AND ANR.	MS M SARMA	MUSTAFIJUR RAHMAN MR. S I TALUKDAR MS M SARMA MR S SARMAH (R-2) MS. RUKMINI BARUA (R-2) MS. PADMINI BARUA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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15)	MR. S D ROY	03-01-2025	To	03-01-2025



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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.L.P./52/2024	M/S G.S. AGENCIES Versus M/S AIR COOLING CORPORATION AND ANR	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO D DAS	
2	WITH Crl.A./11915/2024 (Filing Number)	M/S G S AGENCIES Versus M/S AIR COOLING CORPORATION AND ANR	MR. M BERIA	
3	Crl.Rev.P./516/2024	SARMILA GAYARI Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
4	Crl.Rev.P./517/2024	DINESH CHANDRA SUTRADHAR Versus LAKHI SUTRADHAR	MR N AHMED MR N ISLAM MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	
5	Crl.Rev.P./518/2024	SAMAR ROY Versus MAMATA NAMOSUDRA AND ANR.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Crl.Rev.P./519/2024	DHANJIT SARMA Versus NABAMI SHARMA	MR H BETALA RIYAZ KHAN SHAKEEL RAHMAN	
7	Crl.Rev.P./520/2024	FARHIN ARA RAHMAN Versus DIPCHAN AGRAHARI BONIA AND ANR	MR. M I HUSSAIN N. UDDIN R KHA	PP, ASSAM
8	Crl.Pet./1583/2024 B/O	MD HACHNINE AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
9	Crl.Pet./1590/2024	TEK BHATTARAI Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	PP, ASSAM
10	Crl.Pet./1591/2024	SUMAN DEVI MAHATO Versus THE STATE OF ASSAM AND ANR	MR U CHAUDHURY MR. ABHIJIT MENA MR. S BASUMATARY RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM

11	Crl.Pet./1592/2024	MD. BABUL ALI Versus THE STATE OF ASSAM	K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
12	Crl.Pet./1593/2024	MANUHAR BADSHA Versus THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
13	Crl.Pet./1594/2024 B/O	ANIL KUMAR RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY S RABHA R BASUMATARY	PP, ASSAM
14	Crl.Pet./1595/2024	ZIAUL HOQUE PRODHANI @ZIARUL HAQUE PRADHANI Versus THE STATE OF ASSAM AND ANR.	MR A HAI S A ISLAM	PP, ASSAM
15	Crl.Pet./1596/2024	SANJU ACHARJEE Versus NABAMITA CHAKRABORTY AND ANR	MR R CHAKRAVORTY S RABHA R BASUMATARY	PP, ASSAM
16	Crl.Pet./1597/2024	ALIS SULTANA ANSARY Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
17	Crl.Pet./1598/2024	AMINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
18	Crl.Pet./1599/2024	MORZINA BEGOM Versus THE STATE OF ASSAM AND 2 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM
19	Crl.Pet./1600/2024	ABDUL BATEN Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
20	Crl.Pet./1601/2024	ABDUL AHAD Versus FAKRUL ISLAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
21	Crl.Pet./1602/2024	ABDUL AHAD Versus FAKRUL ISLAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
22	Crl.Pet./1603/2024 B/O	ASHOK SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM SC, FOREST
23	Crl.Pet./1604/2024	SMTI. MAMU SAIKIA GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. D PATHAK	PP, ASSAM
24	Crl.Pet./1605/2024	JOYNAL ABDIN TALUKDAR Versus AJOLI BEGUM @ GUL NAHAR BEGUM	MD I H LASKAR A RAHMAN	
25	Crl.Pet./1606/2024	SMT. PUJA GOGOI Versus MANASH CHALIHA	MR. H DAS MS. C BARMAN	
26	Crl.Pet./1607/2024	PANKAJ GOGOI Versus DHIREN GOGOI AND ANR	MR. M AHMED MR. M M ZAMAN	PP, ASSAM
27	Crl.Pet./1608/2024	MANAB BORO Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
28	Crl.Pet./1609/2024	KAVITA NAHAR Versus NIKHEEL BAJAJ	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
29	Crl.Pet./1610/2024	IDRISH ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
ADMISSION				
30	Crl.A./443/2024	ASHALATA BAISHYA Versus BIMAL MITRA AND ORS	MR. B SHARMA	

ORDERS

31	I.A.(CrI.)/1273/2024 in CrI.A./9856/2024	CHAMPA DEVI AGARWALLA Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	WITH CrI.A./9856/2024 (Filing Number)	CHAMPA DEVI AGARWALLA Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	
	WITH I.A.(CrI.)/10004/2024 (Filing Number)	CHAMPA DEVI AGARWALLA Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	
32	I.A.(CrI.)/1274/2024 in CrI.A./10922/2024	ESAMUDDIN @ ICHAMUDDIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN	PP, ASSAM
	WITH CrI.A./10922/2024 (Filing Number)	ESAMUDDIN @ ICHAMUDDIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED	
	WITH I.A.(CrI.)/10923/2024 (Filing Number)	ESAMUDDIN @ ICHAMUDDIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED	
33	I.A.(CrI.)/1275/2024 in CrI.Rev.P./11676/2024	MAHIDUL ISLAM @ MOYADUL ISLAM Versus SALEHA BEGUM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. B CHETIA	
	WITH CrI.Rev.P./11676/2024 (Filing Number)	MAHIDUL ISLAM @ MOYADUL ISLAM Versus SALEHA BEGUM	MR. M U MAHMUD	
34	I.A.(CrI.)/1277/2024 B/O in CrI.Pet./1092/2024	MEHNAA @ MEHNAAZ SULTANA Versus MD HAFIZUDDIN AHMED AND 4 ORS	MS N CHATTERJEE MS N CHATTERJEE	MR. P MAHANTA PP, ASSAM
	WITH CrI.Pet./1092/2024	MD HAFIZUDDIN AHMED AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR J K BORDOLOI C SARMA V KHAKHALARY	H M ALI (R-2) MS. N CHATTERJEE(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7086/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. A LAHKAR	GA, ASSAM SC, GHC
ADMISSION				
2	WP(C)/2355/2017	DIPAK CHAKRABORTY Versus THE STATE OF ASSAM and 5 ORS.	MR.B K DAS MRS M ABDULLAH P MR.H GOGOI	GA, ASSAM SC, APSC MR.P N GOSWAMI
3	WP(C)/2860/2017	ROKIBUL ISLAM Versus THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MRST DEVI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
4	WP(C)/4771/2017	ON THE DEATH OF KIRAN CHANDRA DEKA HIS WIFE DEBABALA DEKA Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS.	MR.K R PATGIRI MS.C DAS	MR.P N GOSWAMI SC, Assam Co-op. Apex Bank.
5	WP(C)/7615/2017	PRAMUD KUMAR MILI Versus THE STATE OF ASSAM and 9 ORS.	MR. M K SHARMA MR. H DAS	DR. B AHMED GA, ASSAM MR. A KALITA (SC, INDUSTRIES DEPT.)
6	WP(C)/2368/2018	PAWAR GOVIND SHAMRAO Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MR. S BHATTACHARJEE MR B ACHARYYA MR. S SHARMA MR. H A SARKAR	MRS. A GAYAN (CGC) (R-1 TO 5) ASSTT.S.G.I.
7	WP(C)/3975/2018	RATUL GAYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR K K GHOSH	GA, ASSAM SC, FINANCE
8	WP(C)/680/2019	SUBHADRA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
9	WP(C)/706/2019	KHARGALATA DEVI Versus THE UNITED BANK OF INDIA AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
10	WP(C)/760/2019	CT/KAHAR PINTU RANJAN DEB Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR H GUPTA (C.G.C., R1- R3) ASSTT.S.G.I.

11	WP(C)/2917/2019	ON THE DEATH OF NARAYAN CHANDRA BARMAN HIS LEGAL HEIR- Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR H DAS MS. U HAZARIKA	SC, APDCL
12	WP(C)/2964/2019	SOVA RAM SARKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	GA, ASSAM SC, REVENUE
13	WP(C)/4598/2019	KUMUD CH. BARMAN Versus GAUHATI UNIVERSITY AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	SC, G U
WITH				
14	WP(C)/4548/2019	ALAKA DEVI Versus GAUHATI UNIVERSITY AND 7 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	SC, G U
15	WP(C)/4713/2019	APURBA KR. MAHANTA @ APURBA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY SHRI P.K. MUNIR, SC, KHADI BOARD
16	WP(C)/4716/2019	RAVIKANT YADAV Versus UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
17	WP(C)/4728/2019	R. S. J L DANIEL Versus THE STATE OF ASSAM AND 3 ORS	MR S S TALUKDAR	SC, FINANCE AND TAXATION GA, ASSAM SC, AG
18	WP(C)/6007/2019	MONORANJAN CHANDA Versus UNION OF INDIA AND 9 ORS.	MR. N DHAR MR. I H LASKAR MR. P K DEKA MR . B MALAKAR MR J H LASKAR MS. S DASGUPTA	MR. S S ROY ASSTT.S.G.I.
19	WP(C)/456/2021 WITH RECORDS	RAMENDRA NATH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G UZIR MR. S M BARUAH MR. M SAIKIA (P-1,4) MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
20	WP(C)/815/2021	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
21	WP(C)/999/2021	JAGAN VETHA KUMAR @ T JEGAN VETHA Versus THE UNION OF INDIA AND 2 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
22	WP(C)/1125/2021	BISHAL JYOTI NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MR H DAS MR. R MEDHI	SC, AAU
23	WP(C)/1170/2021	SHANKAR KUMAR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	SC, WATER RESOURCE SC, FINANCE
24	WP(C)/3962/2021	MD. NOMIK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY	SC, PNRD GA, ASSAM MR. S P CHOUDHURY (r-7) MR K BISWAKARMA (r-7) MS B DEVI (r-7)

25	WP(C)/4641/2021	SI/GD NO.163100898 RAKESH PRAJAPAT Versus THE UNION OF INDIA AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	ASSTT.S.G.I.
26	WP(C)/5557/2021	BIJEN RONGPI Versus THE STATE OF ASSAM AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FOREST
27	WP(C)/7101/2021 WITH LCR	KARABI PATOWARY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
WITH				
28	WP(C)/7425/2022	LACHIT DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
29	WP(C)/5794/2022 FIXED	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. R BORPUJARI MR. A PHUKAN, SC, GAD SC, FINANCE DEPTT.
30	WP(C)/6407/2022 FIXED	DILIP KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MS P SARMA	SC, AG SR. GA, ASSAM
31	WP(C)/5747/2023	KHUSBU BASFOR Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. S K DAS MR. A LAL MR A BRAHMA	GA, ASSAM SC, GHC SC, FINANCE
32	WP(C)/1909/2024	DHANYA KR. MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
33	WP(C)/4836/2024	BHABENDRA KUMAR BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	WP(C)/5869/2024 FIXED	RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
ORDERS				
35	WP(C)/6771/2017	JAYANTA HALOI and ANR. Versus THE STATE OF ASSAM and 92 ORS.	MR.A HUSSAIN MR.R K MUSHAHARY	GA, ASSAM SC, BTADC
36	WP(C)/762/2018	RUPAM KUMAR DAS Versus THE GAUHATI HIGH COURT AND 9 ORS.	MR. K R PATGIRI MS. C DAS MRS. C DAS	GA, ASSAM MR. B J MUKHERJEE MR. S BISWAS MR. S DUTTA (R8 AND 9) MR. R A HAZARIKA SC, G.H.C, H K DAS
37	WP(C)/6311/2018	JALAL UDDIN Versus STATE ELECTION COMMISSION AND 2 ORS	MR. M K CHOUDHURY MRS. L N CHOUDHURY MR M H CHOUDHURY MS. M DEORI	GA, ASSAM SC, ELECTION COMMISSION.
38	Cont.Cas(C)/222/2019	KARIM AHMED Versus ANAND PRAKASH TIWARI, I.P.S. AND ORS	MR G Z AHMED MR. A A HUSSAIN	MR G N SAHEWALLA(R-3) MR M SAHEWALLA(R-3) MS G DUGAR(R-3)
39	WP(C)/1934/2019	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE SC, TAXES
WITH				
40	WP(C)/2797/2014	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES

41	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
42	WP(C)/6646/2019 WITH OFFICE NOTE	THE AMALGAMATED PLANTATIONS PVT. LTD. AND ANR. Versus THE PRESIDING OFFICER, LABOUR COURT AND ANR	MR. M K MISRA MR. P HAZARIKA	MR. H S BORAH MRS. A BHATTACHARYYA, R/NO. 2
43	WP(C)/3961/2021	GOKUL TALUKDAR Versus THE INDUSTRIAL CO-OPERATIVE BANK LIMITED AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS D DUTTA	SC, CO OP MS S DAS
44	Cont.Cas(C)/339/2023	BINIT KALITA Versus DEBASHISH GOSWAMI AND ANR	MR. S K TALUKDAR	MR. DITUL DAS(R-2)
45	WP(C)/4935/2023	JAGAT JYOTI DOLEY Versus THE STATE OF ASSAM AND 6 ORS.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB	GA, ASSAM MR. S DUTTA SC, REVENUE
46	MC/84/2024 IN WP(C) 2275/15 (D/O) in WP(C)/2275/2015	SMTI. NILIMA BALA MALI Versus THE STATE OF ASSAM AND 3 ORS		SC, FOREST
47	WP(C)/1009/2024	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
	WITH I.A.(Civil)/1126/2024 in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR Versus GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
48	WP(C)/2411/2024	REHAN BASFORE AND ANR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
49	I.A.(Civil)/2912/2024 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
	WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
50	WP(C)/3024/2024	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE
51	I.A.(Civil)/3812/2024 IN WP(C) 2421/13 (D/O) in WP(C)/2421/2013	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. R P SARMAH	SC, P AND R.D.
	WITH MC/85/2024	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. R P SARMAH	SC, P AND R.D.

52	I.A.(Civil)/3978/2024 in WP(C)/3699/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND ORS.	MR. R BORA MS R MEDHI MS R MEDHI	GA, ASSAM
	WITH WP(C)/3699/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. R BORA MS R MEDHI	MR. S S ROY, GA, ASSAM
	WITH WP(C)/1927/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR. R BORA	GA, ASSAM
54	I.A.(Civil)/3988/2024 in WP(C)/1325/2018	ALL ASSAM DEVELOPMENT AUTHORITY EMPLOYEES JOINT COUNCIL AND 2 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. P J SAIKIA (R8) MS. M KECHII (R8)
	WITH WP(C)/1325/2018	ALL ASSAM DEVELOPMENT AUTHORITY EMPLOYEES JOINT COUNCIL AND 2 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. B K PURKAYASTHA (R19, R5) MR. P J SAIKIA (R8) MR. N HAQUE (R25) MR. K M HALOI (R16) MR. M I HUDA (R16) MS I DAS (R16) MR. B DEKA MS. M KECHII (R8) MR. M HUSSAIN MR. U SAIKIA MR. M P CHOUDHURY MRS. A BORAH MR. B DAS (R16) MR. B P CHANGMAI MS. M BORUAH MS. S RASUL MS. M BORUAH (R19, R5)
55	WP(C)/5467/2024 WITH OFFICE NOTE	SUMITA BAGLARY Versus THE UNION OF INDIA AND 10 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM MR. S P CHOUDHURY (R-1,2,3) DY.S.G.I. SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH- V

THIS BENCH WILL RISE AT 01:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./52/2024	PRAVANJAN GUHA AND ANR Versus SMTI KUMKUM GUHA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
2	Arb.P./53/2024	PINTU AGARWAL AND 2 ORS Versus BIJAY KUMAR AGARWALLA	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	
3	Cont.Cas(C)/720/2024	RAMEN BORTHAKUR Versus SMTI HIMADRI BORAH	MR. D K BAGCHI	
4	WP(C)/6983/2024	MS DNA AGROTECH PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
5	WP(C)/6991/2024	VIVIK CYLINDERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	SC, PWD ROAD GA, ASSAM
6	WP(C)/6995/2024	RAJU HAZARIKA AND 4 ORS Versus THE UNION OF INDIA AND 12 ORS	MR A K DAS	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM SC, A A I SC, REVENUE
7	WP(C)/6996/2024	DAKSHINA HEMBROM @ DALDHINA HEMBROM Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE
8	WP(C)/7002/2024 FIXED	GOUTAM DEY AND 31 ORS. Versus UNION OF INDIA AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M K SARMA MR. S B PRASAD	GA, ASSAM DY.S.G.I. SC, K A A C
9	WP(C)/7008/2024	ISLAM UDDIN BARBHUIYA Versus ASSAM INFORMATION COMMISSION AND 5 ORS.	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM

10	WP(C)/7013/2024	UJJWALENDU GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MS. S PHUKAN MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
11	WP(C)/7023/2024	LUKMAN UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE L P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE SC, REVENUE
12	WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
13	WP(C)/7043/2024	BISHNUPAD BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS. D CHAUHAN	SC, FOREST
14	WP(C)/7049/2024	DHANADA SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K ROY K RAHMAN MR. SAIDUL ALOM	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
15	WP(C)/7052/2024	NAVA KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K ROY K RAHMAN	SC, REVENUE SC, BTADC
16	WP(C)/7057/2024	KRISHANU BORTHAKUR Versus UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
17	WP(C)/7061/2024	ASHAFUL ALAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM
- FOR ORDERS -				
18	I.A.(Civil)/4089/2024 WITH OFFICE NOTE in WP(C)/6413/2024 WITH WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
		SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
19	WITH WP(C)/5346/2024	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
20	WITH WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
21	WITH WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
22	WITH WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024	THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA

23	WITH WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024	THE STATE OF ASSAM Versus HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024	THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA
24	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
25	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
26	WITH WP(C)/5984/2024	MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
27	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
28	Arb.P./29/2024 B/O	KARTHIK BALAJI MUPPIRISETTY Versus STATE PROJECT DIRECTOR AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
29	WITH Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
30	WITH Arb.P./35/2024	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
31	WITH Arb.P./37/2024	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
32	WITH Arb.P./39/2024	M/S ARIHANT LOGISTICS AND ANR Versus THE UNION OF INDIA AND ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	DY.S.G.I.

33	WITH Arb.P./40/2024	M/S ARIHANT LOGISTICS AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	DY.S.G.I.
34	WP(C)/6963/2024 FIXED	DHARMENDRA AGARWAL Versus THE UNION OF INDIA AND 2 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	SC, GST

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/139/2024	MD. AHED ALI Versus BILLAL HUSSAIN AND 5 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	
2	CRP/140/2024	MD. MAKBUL HUSSAIN LASKAR AND 7 ORS Versus NILUFAR YESMIN AND 2 ORS	MR. S K GHOSH MS F AHMED	
3	CRP(IO)/470/2024 B/O	SANKAR DUTTA Versus SMTI. BANTI HAZARIKA BORA	MR A SHARMA MR. T U LASKAR	
4	CRP(IO)/537/2024 FIXED	SAYED IMADADUL ISLAM AND 3 ORS Versus SAYED AKHIRUL ISLAM AND 3 ORS	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
5	CRP(IO)/538/2024 FIXED	BASANTI PHANGSO Versus NITIN DEKA	MR. B PHUKAN MR. P KR KALITA	
6	CRP(IO)/540/2024	NITYANANDA GHOSH Versus RUMA GHOSH	MR. K K DEY MR V K BAROOAH	
7	CRP(IO)/541/2024	ARCHINA BEGUM AND 3 ORS Versus SOFINUR HOQUE	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	
8	CRP(IO)/542/2024	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM
9	CRP(IO)/543/2024	GOBINDA SAHA AND 12 ORS Versus SHREERAM AGARWAL @ SUREKA @ KYAL AND 11 ORS	MR S CHAUHAN MR. A R SHOME	
10	CRP(IO)/545/2024	NURUL AMIN MAZUMDAR AND 5 ORS. Versus MINA BEGUM LASKAR ANR 4 ORS.	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
11	CRP(IO)/546/2024	MD. EMAMUDDIN Versus SMTI. MADHU DEVI BASOTIS	MR. M K SARMA MR S.K. KASHYAP	
12	CRP(IO)/547/2024	MD. KOLIMUDDIN AND 6 ORS Versus MD. RAJAB ALI AND 30 ORS	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR. SIDHANT DUTTA	

13	CRP(IO)/548/2024	DADUL BORAH Versus USIT BORA AND ANR.	MR. A R SHOME MR A J GHOSH MR N ALAM	
14	CRP(IO)/549/2024	MAHENDRA KUMAR DAS AND 6 ORS. Versus SUBODH RABHA AND 3 ORS.	MR. B CHOWDHURY MR N AHMED MS. S DEVI S BASUMATARY	
15	CRP(IO)/550/2024	NAYANJYOTI BRAHMA Versus RANI HELEN WARY AND ANR	MR. A IKBAL MS. M NATH MS. J SARMA	
16	Cont.Cas(C)/715/2024	ARJUN KALITA AND 3 ORS. Versus RANA DUTTA, AJS AND ANR	MR. A ROSHID	
ADMISSION				
17	WP(C)/3867/2021 FIXED	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) MR N K KAKATI (R-8) SC, BTC
	WITH I.A.(Civil)/3435/2023 in WP(C)/3867/2021	NARAD CHANDRA BRAHMA AND ANR. Versus DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC
18	CRP(IO)/292/2023 FIXED	ON THE DEATH OF SAMOSTOBHAN BIBI HER LEGAL HEIRS - Versus HASHEM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	MR. D A KAIYUM (R-1) MR. M S MONDAL (R-1)
19	Test.App./16/2024	SYEDA KANOWARA BEGUM AND 5 ORS Versus SYEDA SONOWARA BEGUM AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
	WITH I.A.(Civil)/4036/2024 in Test.App./16/2024	SYEDA KANOWARA BEGUM AND 5 ORS Versus SYEDA SONOWARA BEGUM AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
20	RFA/77/2024	SAUROV BARUAH @ SAURAV BARUAH Versus DANDESWAR PHANGSU AND 2 ORS	MR. B BARMAN	
21	RFA/78/2024	AMULYA SUKLA BAIDYA Versus SMTI. DULALI SAHA	MR F U BARBHUIYA MS S DAS	
	WITH I.A.(Civil)/4056/2024 in RFA/78/2024	AMULYA SUKLA BAIDYA Versus SMTI. DULALI SAHA	MR F U BARBHUIYA MS S DAS	
22	FAO/90/2024	NIRANJAN BORO AND 2 ORS Versus KAMAL JODHANI AND 10 ORS	MR K BHATTA MR D GOSWAMI MR S AFRIDI	
23	CRP(IO)/332/2024 FIXED	DHAMBARUDHAR DAS AND 7 ORS. Versus NILA RAM DAS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	MR. B K DAS MR H P GUWALA H P NEOG
24	MACApp./633/2024 FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS A	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3058/2024 in MACApp./633/2024	SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 2 ORS. Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	MR. M TALUKDAR	MR. R GOSWAMI

	WITH I.A.(Civil)/3927/2024 in MACApp./633/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS A	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
25	MACApp./642/2024	SAMSUL ISLAM Versus JAKIR HUSSAIN AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MR. A K DAS
26	MACApp./643/2024	ORIENTAL INSURANCE COMPANY LTD. Versus ALMINA PARBIN AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/4012/2024 in MACApp./643/2024	ORIENTAL INSURANCE COMPANY LTD Versus ALMINA PARBIN AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
27	MACApp./644/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SANATAN KALINDI @ KALANDI @ SONATOM AND 2 ORS	MR. A BHATTACHARYYA
	WITH I.A.(Civil)/4017/2024 in MACApp./644/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus SANATAN KALINDI @ KALANDI @ SONATOM AND 2 ORS	MR. A BHATTACHARYYA
28	MACApp./645/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SANATAN KALINDI @ KALANDI @ SONATOM AND 2 ORS	MR. A BHATTACHARYYA
	WITH I.A.(Civil)/4024/2024 in MACApp./645/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus SANATAN KALINDI @ KALANDI @ SONATOM AND 2 ORS	MR. A BHATTACHARYYA
29	MACApp./646/2024	NATIONAL INSURANCE COMPANY LTD Versus MOMIN ALI AND 7 ORS	MR. K K BHATTA
	WITH I.A.(Civil)/4028/2024 in MACApp./646/2024	NATIONAL INSURANCE COMPANY LTD Versus MOMIN ALI AND 7 ORS	MR. K K BHATTA
30	MACApp./647/2024	DULUMONI DAS Versus THE NEW INDIA ASSURANCE CO LTD AND 2 ORS	MRS K GOSWAMI MR. H K SHARMA
31	MACApp./649/2024	THE ORIENTAL INSURANCE CO. LTD. Versus SAMSUL ISLAM AND 3 ORS	MR. S K GOSWAMI
	WITH I.A.(Civil)/4034/2024 in MACApp./649/2024	THE ORIENTAL INSURANCE CO LTD Versus SAMSUL ISLAM AND 3 ORS	MR. S K GOSWAMI
32	MACApp./650/2024	KAMAL BARMAN AND ANR Versus THE LEGAL MANAGER IFFCO TOKIO GENERAL INSURANCE COMPANY LTD. AND 2 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH
33	MACApp./651/2024	TIKENDRAJIT THAKURIA Versus REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS D D ROY

FOR HEARING U/O XLI RULE II C.P.C.

34	RSA/239/2024 B/O WITH I.A.(Civil)/4055/2024 in RSA/239/2024	MARAN BISWAS AND 5 ORS Versus BHARAT BISWAS AND 3 ORS MARAN BISWAS AND 5 ORS Versus BHARAT BISWAS AND 3 ORS	MR. A ROSHID MS. R CHOUDHURY MS. T BEGUM MR. A ROSHID MS. R CHOUDHURY MS. T BEGUM	
ORDERS				
35	Cont.Cas(C)/8/2024 FIXED	AFRUZA KHATUN Versus NARAYAN KONWAR AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. S CHUTIA (r-2)
36	FAO/89/2024 FIXED WITH I.A.(Civil)/3877/2024 in FAO/89/2024	THE KAMRUP INDUSTRIAL GASES LTD Versus THE INDIAN OIL CORPORATION LTD AND ANR THE KAMRUP INDUSTRIAL GASES LTD Versus THE INDIAN OIL CORPORATION LTD AND ANR	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	
37	CRP(IO)/227/2024 B/O	NIBARAN CH NATH AND ANR Versus SASHANKA NATH AND 10 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM MR. J LASKAR (R-1 TO 7) SC, PWD
38	I.A.(Civil)/4007/2024 in MACApp./15181/2024 WITH MACApp./15181/2024 (Filing Number) WITH I.A.(Civil)/15182/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARADWAJ AND 3 ORS ORIENTAL INSURANCE CO LTD Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARADWAJ AND 3 ORS ORIENTAL INSURANCE CO LTD Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARADWAJ AND 3 ORS	MR S DUTTA MS. M CHOUDHURY MS. M CHOUDHURY MS. M CHOUDHURY	
39	I.A.(Civil)/4008/2024 in MACApp./15281/2024 WITH MACApp./15281/2024 (Filing Number) WITH I.A.(Civil)/15282/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus PRATIMA DAS AND 5 ORS NATIONAL INSURANCE COMPANY LTD Versus PRATIMA DAS AND 5 ORS NATIONAL INSURANCE COMPANY LTD Versus PRATIMA DAS AND 5 ORS	MR T KALITA MR T KALITA MR. A KAKATI MR T KALITA MR T KALITA	
40	I.A.(Civil)/4020/2024 in MFA/11914/2024 WITH MFA/11914/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SHARIFUL ISLAM AND ANR NEW INDIA ASSURANCE COMPANY LTD Versus SHARIFUL ISLAM AND ANR	MR. K K BHATTA MR. K K BHATTA	
41	I.A.(Civil)/4027/2024 in MACApp./12435/2024 WITH MACApp./12435/2024 (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus HAMIDA SIKDAR AND 7 ORS THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus HAMIDA SIKDAR AND 7 ORS	MR T KALITA MR. A KAKATI MR T KALITA	

WITH
[I.A.\(Civil\)/15557/2024](#)
(Filing Number)

THE BAJAJ ALLIANZ GENERAL
INSURANCE COMPANY LTD

MR T KALITA

Versus

HAMIDA SIKDAR AND 7 ORS

42 [I.A.\(Civil\)/4042/2024](#)
in [MACApp./13977/2024](#)

NEW INDIA ASSURANCE CO. LTD.

MR. K K BHATTA

Versus

NAYANTARA DEVI AND 4 ORS

WITH
[MACApp./13977/2024](#)
(Filing Number)

NEW INDIA ASSURANCE CO LTD

MR. K K BHATTA

Versus

NAYANTARA DEVI AND 4 ORS

WITH
[I.A.\(Civil\)/13979/2024](#)
(Filing Number)

NEW INDIA ASSURANCE CO LTD

MR. K K BHATTA

Versus

NAYANTARA DEVI AND 4 ORS

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH- III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/716/2024	SUDHANG KUMAR BRAHMA Versus AKASH DEEP, IAS AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	
2	Cont.Cas(C)/718/2024	SUDHANG KUMAR BRAHMA Versus AKASH DEEP, IAS AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	
3	Cont.Cas(C)/719/2024	SUDHANG KUMAR BRAHMA Versus AKASH DEEP, IAS AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	
4	Cont.Cas(C)/724/2024	ANSUMWI NARZARY Versus AKASH DEEP, IAS AND ANR	MR H P GUWALA MR. A BORO	
5	WP(C)/6984/2024	RAJENDRA KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE DEPTT.
6	WP(C)/6989/2024	ANJANA GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
7	WP(C)/7019/2024	SAFIKUL ALI Versus STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR G DEKA	GA, ASSAM
8	WP(C)/7022/2024	MD. ADUD AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. U J SAIKIA MS M DAS	GA, ASSAM
9	WP(C)/7026/2024	NAZIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE
10	WP(C)/7053/2024	KHOKAN CHANDRA DEB Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
11	WP(C)/7060/2024	THE BONGAIGAON CHIRANG LPG (PACKED) TRANSPORTERS TRUCK OWNERS ASSOCIATION AND 5 ORS. Versus THE UNION OF INDIA AND 10 ORS.	MR. A NARZARI MS. S T BOKTH	DY.S.G.I. SC, I O C
12	WP(C)/7063/2024	PRASANTA BAYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SC, FOREST

13	WP(C)/7064/2024	SATYANARAYAN TEA COMPANY PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. R SEKHAR MR. B D CHOWDHURY G BAISHYA	GA, ASSAM DY.S.G.I.
14	WP(C)/7071/2024	PRASANT N. CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS. ADMISSION	MR A CHANDRAN S SHARMA	GA, ASSAM SC, APDCL
15	WP(C)/1008/2018	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT
16	WP(C)/3742/2022	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
17	WP(C)/1562/2023 FIXED	DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
18	WP(C)/1951/2023	CHANDRA SING ENGTI Versus THE STATE OF ASSAM AND 6 ORS	MR P C DEY	SC, HIGHER EDU SC, K A A C
19	WP(C)/1953/2023	SURUJ ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
20	WP(C)/2084/2023 CAVT. NO.03182/023,	SAWARMAL AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. M BORAH MR P BHARDWAJ MS B BORA	GA, ASSAM MR. A BHATTACHARYYA (r-5) MS. J DEKA (FOR CAVEATOR)
21	WP(C)/2140/2023	M/S SD CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 5 ORS.	MR. A AHMED MS. D GOSWAMI	MR. S P CHOUDHURY DY.S.G.I.
22	WP(C)/2190/2023	PEYUSH TRADERS Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM	SC, RAILWAY
23	WP(C)/4696/2023	SUBHAS DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
24	WP(C)/4697/2023	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
25	WP(C)/4856/2023	RAJIB KAKATY Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	SC, I O C
26	WP(C)/4960/2023	KHANDOKAR GOLAM MOSTAFA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM SC, IWT
27	WP(C)/5158/2023	SMTI. USHA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH	GA, ASSAM MR. A ALI, SC, ELECTION COMMISSION OF INDIA,R-6)

28	WP(C)/5966/2023	KAMAKHYA POLY UDYOG AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, P H E SC, FINANCE
	WITH			
29	WP(C)/4623/2023	SHYAMAL CHANDRA PANDIT Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH
30	WP(C)/6199/2024 FIXED	ARABINDA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. M SHARMA (R-4,5) MS. S YASMIN(R-4,5)
		ORDERS		
31	Cont.Cas(C)/105/2018	KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO- ORDINATION COMMITTEE AND 10 ORS. Versus M.G.V.K. BHANU AND ORS.	MR. A K HUSSAIN MR A HAQUE MR B HUSSAIN	MR. D SAIKIA (R-9,12) MR. P S DEKA MS. B BHUYAN MR. R BORPUJARI MR. R BORPUJARI MR. S R RABHA(R-12) MR. K KONWAR (R-8) MR. B GOGOI(R-11) MS. N BORAH (R-8) MS. N CHOUDHURY MR. S DUTTA(R-9) MR. M BORAH MR S DUTTA (R-8) MR. A KHOUND MR. R K MUSHAHARY(R-12) MR. B GOSWAMI MR A CHALIHA (R-11) MS. Y S PHOM
32	Cont.Cas(C)/387/2019	M/S OASIS ENTERPRISES Versus SMT. RANJANA GUPTA	MR D DAS MR H K NATH MR R SHARMA MR. K MOHAMMED	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
33	Cont.Cas(C)/412/2019	M/S. J. DEEP CHEMICALS AND FERTILIZERS Versus P.N.DAS, ACS AND ANR.	MR. A DHAR MISS S ROY MD F FARIDI	MR. D P BORAH MR B DEURI (r-2)
34	Cont.Cas(C)/612/2019	SUBHAM SETHIA Versus NEERAJ KUMAR PUGALIYA	MR. A R AGARWALA	MR. S BARUAH
35	Cont.Cas(C)/704/2019 WITH WP(C)/7288/2019 (D/O)	ALMA ALAM RYTATHIANG AND ANR. Versus PROF. (DR.) R.K. TALUKDAR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI MR. N I MAZARBHUYAN	MR. D SAIKIA MR. D P BORAH
36	Cont.Cas(C)/411/2021	DILIP HAZARIKA Versus ANURADHA ADHIKARI SHARMA AND 3 ORS	MR. H. BURAGOHAİN MS. J TAMULI MS A DEVI	
37	Cont.Cas(C)/485/2021	BINOD DAIMARI Versus BRAJEN MALAKAR AND ANR	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	MR. D SAIKIA (R-2) MR P NAYAK (R-2) MR A CHALIHA (R-2)
38	Cont.Cas(C)/184/2022	GAJENDRA CHANDRA KALITA Versus SRI JISHNU BARUA AND 3 ORS.	MR. M K CHOUDHURY MS MITALI SHARMA MR P BHARDWAJ	
39	Cont.Cas(C)/185/2022	SHASANKAR KOUSHIK BORUAH Versus KUMUD RANJAN BORA	MS. S G BARUAH MR. B BORGHOAIN	
40	WP(C)/5530/2022	SUKHENDU PAUL Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR S K BEHARA MR J RAJBONGSHI D ROY	MR. C K S BARUAH SC, RAILWAY MR. ANIX SINGH, SC, IRCTC

41	Cont.Cas(C)/224/2023	MILAN JYOTI MAHILA ATMA SAHAYAK GUT Versus ER. BILLYA MANGAL ROY AND ANR	G UDDIN P ADHIKARI	
42	Cont.Cas(C)/25/2024	MARIGOLD COMPU PRINT Versus NARENDRA KR SHAH, IAS	MR D K DEY MS T DEBNATH	MR. D NATH MS. M SHARMA
43	Cont.Cas(C)/58/2024	SIDDHESWAR DEKA @ SIDESWAR DEKA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. A BHATTACHARYYA (R-1)
44	Cont.Cas(C)/429/2024 FIXED	BABUL AHMED SODIOL AND 64 ORS. Versus NISARG HIVAREA AND ANR	MR. R PHUKAN MS D DUTTA	MR. D NATH(R-1)
45	WP(C)/2185/2024	BIJAYA CHOUDHURY @ BIJAYA DEVI Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS D BARUAH	SC, HEALTH
46	WP(C)/2605/2024	DR. ARUNIMA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE

THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/3405/2024 FIXED	SAIDUL ISLAM Versus STATE OF ASSAM	MR. M ISLAM MR. M AHMED MD I H LASKAR MS A KHATUN	PP, ASSAM
2	AB/3407/2024 FIXED	AKHIRUL ISLAM Versus STATE OF ASSAM	MR. M ISLAM MR. M AHMED MD I H LASKAR MS A KHATUN	PP, ASSAM
QUASHMENT				
3	Crl.Pet./450/2015 FIXED	M/S ENDOCARP BUILDERS P LTD. and ANR. Versus THE STATE OF ASSAM	MR.K N CHOUDHURY MR.A M BORA MR.D GOGOI MS.C CHOUDHURY MR.J PATOWARI	MR.R GOSWAMI(R-2) MS. S SAIKIA(R-2) PP, ASSAM MS.P SAIKIAR-2 MR.D KONWAR(R-2)
4	Crl.Pet./732/2015 (SPECIALLY ASSIGNED)	AKHIL GOGOI and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR.T DEURI MR.K GOGOI MR.S BORTHAKUR	PP, ASSAM(R1)
5	Crl.Pet./517/2016 (SPECIALLY ASSIGNED), WITH LCR 2 FILES (SCANNED COPY)	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA	MR. T DEURI MS. A DAS MS. L WANGSA
6	Crl.Pet./1134/2018 (SPECIALLY ASSIGNED)	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
7	Crl.Pet./931/2019 (SPECIALLY ASSIGNED), WITH LCR 14 FILES (SCANNED COPY)	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM

8	WITH Crl.Pet./1289/2019	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
9	WITH Crl.Pet./483/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
10	WITH Crl.Pet./929/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
11	WITH Crl.Pet./930/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
12	Crl.Pet./88/2021 (SPECIALLY ASSIGNED), WITH LCR 1 FILE (SCANNED COPY)	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
13	Crl.Pet./36/2023 (SPECIALLY ASSIGNED), WITH LCR 1 FILE (SCANNED COPY)	RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
14	Crl.Pet./1132/2023 (SPECIALLY ASSIGNED), WITH LCR 1 FILE (SCANNED COPY)	JIGNESH MEVANI @ JIGNESH N. MEVANI Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
HEARING				
15	Crl.Rev.P./484/2012 FIXED, WITH LCR 4 FILES	SMTI. SARATHI BALA BARMAN and ANR. Versus THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH- II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3415/2024	ATABUR RAHMAN ALIAS ATATUR RAHMAN Versus THE STATE OF ASSAM	MR P S RAJA MR A B DUTTA	PP, ASSAM
2	AB/3417/2024	RIAJAT ALI ALIAS RIAZOT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./2748/2024 FIXED, WITH SCANNED COPY OF LCR	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
4	Bail Appln./3015/2024 FIXED, WITH SCANNED COPY OF LCR	ZABEL HUSSAIN @ JABEL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
5	Bail Appln./3382/2024 WITH SCANNED LCR, FIXED	SAHED UDDIN Versus THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
6	Bail Appln./3788/2024 WITH SCANNED LCR, FIXED	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING				
7	AB/3308/2024 FIXED	BAHARUL ISLAM AND 10 ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
8	WITH AB/3251/2024	RABIYA KHATUN AND 6 ORS Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
9	AB/3319/2024 FIXED	LAL MIYA AND ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



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[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3803/2024 FIXED, WITH OFFICE NOTE	PRANAB KUMAR GHOSH Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
2	Bail Appln./3955/2024	MD ISLAM UDDIN Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
3	Bail Appln./3957/2024	TRISHA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
4	Bail Appln./3958/2024	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
5	Bail Appln./3962/2024	RANJIT KARMAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Bail Appln./3963/2024	DILIP DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
7	Bail Appln./3965/2024	LILIMA KHATUN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI	PP, ASSAM
8	Bail Appln./3966/2024	MD. SADDAM Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
9	Bail Appln./3967/2024	MD. RAFIQUL HAQUE Versus THE STATE OF ASSAM	MS A HUSSAIN H G DAISY I AMIN MR N ZAMAN	PP, ASSAM
10	Bail Appln./3969/2024	JAHANGIR ALAM Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
11	Bail Appln./3970/2024	AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
12	Bail Appln./3974/2024	SUJIT DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM

MOTION

13	Crl.Pet./1471/2024 FIXED	PRAKESWAR MEDHI Versus RAYANTI SWARGIARY	MR. G PATOWARY MR. R PHUKAN	
14	AB/3410/2024	AJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
15	AB/3412/2024	PRASANTA SARKAR @ BASANTA SARKAR Versus THE STATE OF ASSAM AND ANR	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG MR. B R DAS	PP, ASSAM
16	AB/3414/2024	BIBOR ALI @ CHATKU MIAH AND ANR. Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
17	AB/3422/2024	ASAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
18	AB/3428/2024	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
19	AB/3438/2024	HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
20	AB/3439/2024	AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	SC, FOREST
21	AB/3440/2024	SAJARUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
ADMISSION				
22	Crl.Rev.P./601/2022 WITH LCR 3 FILES, B/O WITH I.A.(Crl.)/893/2024 in Crl.Rev.P./601/2022	ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR	MR A ALI MR. Y ALI	MR. D A KAIYUM (R-2) MR R ISLAM (R-2)
23	Crl.Pet./1067/2023 FIXED, WITH LCR 2 FILES	ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR	MR. Y ALI	MR. D A KAIYUM PP, ASSAM
24	Crl.Pet./662/2024 B/O, WITH LCR 1 FILE WITH Crl.Pet./663/2024	SWARUP CHANGKAKOTY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	MR. S R GOGOI(R-2) MS B DUTTA(R-2) MR. C SARMAH(R-2) J SAIKIA (R-2) PP, ASSAM
25	Crl.Pet./662/2024 B/O, WITH LCR 1 FILE WITH Crl.Pet./663/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
26	Crl.Pet./662/2024 B/O, WITH LCR 1 FILE WITH Crl.Pet./663/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
27	Crl.Pet./664/2024 B/O, WITH LCR 1 FILE WITH Crl.Pet./663/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
28	Crl.Pet./1340/2024 FIXED	KANAK BORO Versus JOGEN BORO AND ANR	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH T R OVUNG	MR. SURAJIT DAS, AMICUS CURIAE (R-1) PP, ASSAM
29	Crl.Pet./1350/2024 B/O, WITH LCR 2 FILES WITH CASE DIARY	BIMAL CHANDRA MANDAL @ BIMAL MANDAL @ KALU Versus THE STATE OF ASSAM AND ANR	MR P S RAJA	MR. S SUTRADHAR (R-2) PP, ASSAM MR. J P BARUAH (R-2)
BAIL HEARING (BA)				
29	Bail Appln./948/2024 WITH SCANNED LCR	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI

30	Bail Appln./1378/2024 WITH SCANNED LCR	NUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
31	Bail Appln./2758/2024 FIXED, WITH SCANNED COPY OF LCR	KABITA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR ARINDAM BARUAH U SWARGIARY MS LUBNA CHOUDHURY	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
32	Bail Appln./3043/2024 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED,	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
33	Bail Appln./3241/2024 WITH SCANNED LCR	KABEL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
34	Bail Appln./3258/2024 WITH SCANNED LCR	NAZIM SEIKH Versus THE STATE OF ASSAM,	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
35	Bail Appln./3380/2024 WITH SCANNED LCR	MD JALAL UDDIN TALUKDAR @ KAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
36	Bail Appln./3637/2024 FIXED, WITH SCANNED COPY OF LCR	AZAHAR ALI and 2 ORS. Versus THE STATE OF ASSAM	MR. A KADDUS	SPL PP WILDLIFE FOREST ASSAM
37	Bail Appln./3638/2024	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
38	Bail Appln./3662/2024 FIXED, WITH SCANNED COPY OF LCR	MD MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. T K BHUYAN	PP, ASSAM
39	Bail Appln./3670/2024 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
40	Bail Appln./3672/2024 WITH SCANNED LCR	AYESHA BEGUM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
41	Bail Appln./3777/2024 FIXED, WITH OFFICE NOTE	PRANAB KUMAR GHOSH Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI),	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
42	Bail Appln./3855/2024 WITH Bail Appln./434/2024 (D/O), WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	RANJEET MANDAL @ RANJIT MANDAL Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
43	Bail Appln./3887/2024 FIXED	MD MOINUL HOQUE ALIAS MAINUL HOQUE Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
ORDERS				
44	Tr.P.(CrI.)/39/2024 FIXED, WITH LCR 1 FILE	RANJU PANDIT Versus MAUCHUMI PANDIT @ MOUSUMI DEBNATH PANDIT	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
45	Crl.Rev.P./490/2024 FIXED	DWIJRAJ ROY CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B ZAMAN	PP, ASSAM
46	Crl.Pet./758/2024 FIXED	NABA DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B HALDAR MS. P GHOSH MS S. BASAK	P. KALITA (R-2) PP, ASSAM
47	I.A.(CrI.)/1033/2024 in CrI.Pet./837/2024	BINOD KUMAR SURANA Versus THE STATE OF ASSAM AND ANR	MR H BETALA MR H BETALA	PP, ASSAM

	WITH Crl.Pet./837/2024	BINOD KUMAR SURANA Versus THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR H BETALA	MR. O P BHATI (R-2) MR. T C DAS (R-2) MR. P SARMA (R-2) S. K. GUPTA (R-2) PP, ASSAM
48	I.A.(Crl.)/1194/2024 WITH LCR 2 FILES in Crl.Pet./647/2023 WITH Crl.Pet./647/2023	PROBIR PAUL Versus ABHIJIT KR. BARUAH AND ANR	MR. A R SHOME MR A J GHOSH	PP, ASSAM
49	WITH Crl.Pet./687/2023	ABHIJIT KR. BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) PP, ASSAM
50	I.A.(Crl.)/1223/2024 WITH LCR 1 FILE in Crl.Pet./1341/2022 WITH Crl.Pet./1341/2022	ATIQR RAHMAN @ THAKUR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
51	Crl.Pet./1227/2024 B/O	ATIQR RAHMAN @ THAKUR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
52	Crl.Pet./1266/2024 FIXED, WITH BA/3126/2024 (D/O) in Bail Appln./3030/2024 WITH Bail Appln./3030/2024	NIRMAL PAUL AND 3 ORS Versus SONAM DEY PAUL JITEN DEKA Versus CENTRAL BUREAU OF INVESTIGATION	MS.TWINKLE SARMA MR S PARASHAR MR. M MORE	PP, ASSAM
		JITEN DEKA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3948/2024	GOLENA BEGUM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./3949/2024 B/O	RAJESH DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3	Bail Appln./3950/2024	BALIRAM RABHA AND 2 ORS Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG MR. B R DAS	PP, ASSAM
4	Bail Appln./3952/2024	DEBA DEBBARMA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
5	Bail Appln./3953/2024	SRI HARMUJ ALI @ MD HORMUZ ALI @ HORMUS ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
6	Bail Appln./3959/2024	BHUBAN SARMAH ALIAS SHARMA ALIAS GHIMIRE Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
7	Bail Appln./3961/2024	DIGANTA BORAH Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
8	Bail Appln./3968/2024	MOZAMMEL HOQUE (MINOR) AND 2 ORS. Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
9	Bail Appln./3973/2024	RATUL KUMAR DEKA Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
10	Bail Appln./3975/2024	RUPA GOPE @ RUPA GHOSH AND ANR Versus THE STATE OF ASSAM	MS. S SEAL MR. B CHOWDHURY MR. M. ALOM	PP, ASSAM
11	Bail Appln./3978/2024	ABDUL KADER Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

MOTION

12	AB/3383/2024 FIXED	RAJU HAZARIKA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
13	AB/3403/2024	MR DIPEN DAS @ DIPEN DAS SONOWAL Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
14	AB/3409/2024 B/O	ALAK DHAR AND ANR Versus THE STATE OF ASSAM	MS. M MALLIK MS. M PATHAK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
15	AB/3411/2024	MADHAB SAHA Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. B CHETIA MS. F RAHMAN	PP, ASSAM
16	AB/3416/2024	NARA BAHADUR CHETRY ALIAS NOR BAHADUR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
17	AB/3420/2024	NASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
18	AB/3424/2024	PRASHANTA PATIR @ MIGOM PATIR Versus THE STATE OF ASSAM	MS M BORUAH MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
19	AB/3425/2024 B/O	SARIMUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
20	AB/3429/2024	RAHIM BADSHA AND 4 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED B DAS	PP, ASSAM
21	AB/3430/2024	AFTAR HUSSAIN Versus THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
22	AB/3432/2024	SURAJIT DEKA Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
23	AB/3433/2024	IMRAN ALI @ IMRAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
24	AB/3434/2024	ABDUL RAHIM Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
25	AB/3435/2024	ABDUL KHALEK Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
26	AB/3437/2024	ABDUL BAREK @ ABDUL BARIK AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
27	AB/3441/2024	DIPANKAR BARUAH AND ANR Versus THE STATE OF ASSAM	MR B PATHAK MR. R THADANI MR B HAZARIKA MR. M SHARMAH MR. T NATH	PP, ASSAM
28	AB/3442/2024	MD ABDULLAH HUSSAIN @ BIKI BORA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
29	Bail Appln./2823/2024 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM

30	Bail Appln./3493/2024 FIXED	PANKAJ GOGOI Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
31	Bail Appln./3641/2024 FIXED	NUR ALAM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
32	Bail Appln./3683/2024 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
33	Bail Appln./3818/2024 FIXED	ABHIJIT DAS Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
34	Bail Appln./3850/2024 WITH OFFICE NOTE, FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR. R ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/2194/2024 FIXED	RAHUL NARZARY Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS	MR. C S RAY (FOR VICTIM) PP, ASSAM
36	AB/2768/2024 FIXED	PULEN BARMAN AND ANR Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
37	AB/2941/2024 FIXED	NAZIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	MR J ISLAM (INFORMANT) MR M ROHMAN (INFORMANT) S ISLAM (INFORMANT) PP, ASSAM
38	AB/2966/2024 FIXED	SURAJIT DEY AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	MS A HUSSAIN(INFORMANT) MR. M I HUDA (INFORMANT) S AHMED(INFORMANT) PP, ASSAM
39	AB/2981/2024 FIXED	NURUL AMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
40	AB/2992/2024 FIXED	SMTI JIMPI BORAH Versus THE STATE OF ASSAM	MR. B K GOGOI R L CHUTIA	PP, ASSAM
41	AB/3024/2024 FIXED	SRI KAMAL DAS @ TIKU Versus THE STATE OF ASSAM	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
42	AB/3112/2024 FIXED	FRANCIS AMSONG Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
43	AB/3148/2024 FIXED	AMIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
44	AB/3192/2024 FIXED, WITH OFFICE NOTE	ABDUL MALEK AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. N ISLAM R KHA	MR. J AHMED (INFORMANT) MR Z RAHMAN(INFORMANT) PP, ASSAM
45	AB/3194/2024 FIXED	KIRAN DAS Versus THE STATE OF ASSAM	MS. S MAHANTA MR. M MAHANTA	PP, ASSAM

46	WITH AB/2782/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	AB/3250/2024 FIXED	RAM BHUSAN NUNIA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	PP, ASSAM
48	AB/3279/2024 FIXED	BAPAN MAZUMDER Versus THE STATE OF ASSAM	MR. A K AZAD MR A H AHMED MD A RAHMAN	PP, ASSAM
49	AB/3381/2024 FIXED	MEGHNATH BARMAN @ RUPATAN BARMAN Versus THE STATE OF ASSAM	MS. S BORA MR. P BORAH	PP, ASSAM
50	AB/3390/2024 FIXED	NURUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

ORDERS

51	I.A.(Civil)/3611/2024 in CRP/400/2016 (D/O), FIXED in CRP/400/2016	M/S COTTON COUNTY RETAIL LTD. Versus SMT. TARA BOTHRA and ANR	MR B KAUSHIK MR. S HAZARIKA K BHARALI
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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/717/2024	RATAN PRASAD PODDAR Versus SMTI SURANJANA SENAPATI AND 2 ORS.	MR F U BARBHUIYA MS S DAS	
2	Cont.Cas(C)/722/2024	DILIP DAS AND 4 ORS. Versus JAYANT NARLIKAR, IAS	MR. R SARMA	
3	Cont.Cas(C)/723/2024	PARTHA PRATIM GHOSH Versus NARAYAN KONWAR, IAS AND 5 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	
4	Cont.Cas(C)/725/2024	BASUDEV DEURI Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. A DEKA MR H P GUWALA MR. A BORO	
5	WP(C)/6067/2024 FIXED	DILIP BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
6	WP(C)/6127/2024 FIXED	DEBIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
7	WP(C)/6993/2024	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE DEPTT.
8	WP(C)/6999/2024	SK. CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
9	WP(C)/7014/2024	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K DEVI MR. A DEKA MS S A KHALIFA	SC, HIGHER EDU SC, AG
10	WP(C)/7016/2024	TAHIR AHMED CHODHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	GA, ASSAM SC, EDU
11	WP(C)/7017/2024	SULTAN AHMED MAJUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHODHURY	SC, SEC. EDU.
12	WP(C)/7021/2024	RAFIKUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N BARDOLOI L DEKA	SC, ELEM. EDU

13	WP(C)/7024/2024	KAMALESWAR DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. A NARZARI	SC, SEC. EDU.
14	WP(C)/7031/2024	DR. FARAZ ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. G HUSSAIN N GAUTAM	SC, HIGHER EDU
15	WP(C)/7032/2024	IDRIS ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. G HUSSAIN N GAUTAM	SC, HIGHER EDU
16	WP(C)/7039/2024	MAKSURAT FIRDOUSE CHOWDHURY AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU SC, SSA
17	WP(C)/7045/2024	HITESWAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K SARMA MR. S B PRASAD	SC, SEC. EDU. SC, K A A C
18	WP(C)/7048/2024	SUMITRA BALA BRAHMA AND 114 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED M BEGUM	SC, ELEM. EDU SC, BTC SC, FINANCE
19	WP(C)/7050/2024	SEFALI RANI NATH Versus THE STATE OF ASSAM AND ORS.	MR A HAI S A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	WP(C)/7062/2024	HIMADRI BORAH AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU SC, SSA
21	WP(C)/7079/2024	NILO BARO Versus THE STATE OF ASSAM AND 8 ORS.	MR. M A I HUSSAIN MR. S. ALOM	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
ADMISSION				
22	WP(C)/4033/2024 PART-HEARD	DHARMENDRA KUMAR POONIA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
23	WP(C)/2902/2016	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.G Z AHMED MR.A A HUSSAIN	SC, AG MR. R K TALUKDAR (R-3) SC, HIGHER EDUCATION
24	WP(C)/7523/2017	MONSUR ALI BARBHUIYA and 62 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MR.D J DAS MR.D HUSSAIN MR.A S TAPADER MR.B K KASHYAP	GA, ASSAM(R. 8,9,10.) MR H GUPTA MR H GUPTA SC, ELEMENTARY EDUCATIONR. 1,2,5,6,7. ASSTT.S.G.I.(R. 4.) SC, SSA(R. 3.)
25	WP(C)/6274/2018 CAVT. NO.0892/2018	AJIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS. F INTAZ MR. A BHUYAN	MR. J ABEDIN (SC, SECONDARY EDUCATION DEPT.) MS. B BHUYAN (SC, BTC) MR. S ALI (R-6)
26	WP(C)/285/2019	CHANDAN KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
27	WP(C)/891/2019	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BTC SC, BODOLAND UNIVERSITY SC, FINANCE DEPTT. K.K.DEY, SC, BODOLAND UNIVERSITY
28	WP(C)/481/2020	MUKUL SUT Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER MR. H S BARUAH	SC, ELEM. EDU

29	WP(C)/1010/2020	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
30	WP(C)/6368/2021	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
31	WP(C)/286/2023	RANJU GOGOI BHAGAWATI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	MR K TALUKDAR SC, INDUSTRIES AND COMMERCE
32	WP(C)/539/2023 FIXED	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.
33	WP(C)/4998/2023 B/O	MAMTAZ BEGUM BARBHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) S. TALUKDAR (R-9) A S PRODHANI (R-9) SC, FINANCE
	WITH I.A.(Civil)/3342/2023 in WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN, Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
34	WP(C)/6256/2023	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
35	WP(C)/2146/2024 FIXED	MITALI SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN	SC, SEC. EDU.
36	WP(C)/2162/2024	SUHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
	WITH WP(C)/2434/2024	FOUJIA TABASSUM Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
38	WP(C)/3430/2024 FIXED	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
39	WP(C)/4212/2024 FIXED	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U
ORDERS				
40	WP(C)/1721/2022 PART-HEARD	KABITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE
41	Cont.Cas(C)/322/2019	SHEULY LASKAR Versus SANJIB KUMAR BHUYAN AND ANR.	MR. D K SARMAH MS. A TALUKDAR	SC, ELEM. EDU MR. D SAIKIA (r-2) MR B KAUSHIK (r-2) MS K DAS (r-2) MS. S KONWAR

42	Cont.Cas(C)/584/2019	HEM CHANDRA KALITA Versus PREETOM SAIKIA AND ORS.	MR. M P SARMA MS U SHARMA	MR. R MAZUMDAR MR. B DEORI (R5)
43	Cont.Cas(C)/631/2019	DILIP KUMAR DAS Versus PRITAM SAIKIA AND 7 ORS.	MR. D SAIKIA MR. I ALAM MR. T SK	MR. D MOZUMDER MR. S P BHATTACHARJEE (R2) MR B DEURI (R3,7) MR. S BISWAS MS. N M SARMA MR S M T CHISTIE (R1,4,5,6,8))
44	Cont.Cas(C)/745/2019	SAPAN KUMAR MAUMDER AND 19 ORS. Versus PRETOM SAIKIA , IAS,	MR. A M S MAZUMDER	MR. D SAIKIA MR. R MAZUMDAR MS. N BORDOLOI
45	Cont.Cas(C)/2/2020	BHABATOSH BARMAN Versus PREETOM SAIKIA AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	MR. D SAIKIA MR J ABEDIN MR S M T CHISTIE MR. R MAZUMDAR MR. K K DUTTA
46	Cont.Cas(C)/64/2022	PHANI BORA Versus PRITAM SAIKIA AND ANR	MR. D C BORAH MR. K M HASSAN	MR. D SAIKIA MR. R MAZUMDAR MS. N PHUKAN
47	Cont.Cas(C)/724/2022	MANJU DEVI Versus P JIDUNG AND ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. D SAIKIA (R-1,2) MR S M T CHISTIE MR. N J KHATANIAR (R-2) MR. U SARMA (R-2) SC, SEC. EDU.
48	Cont.Cas(C)/14/2024	ALL ASSAM DIET OFFICERS ASSOCIATION Versus NARAYAN KONWAR, IAS	MR. B K GOGOI MR. N D SARMA C. DEKA	
49	Review.Pet./123/2024 WITH WP(C)/4597/2023 (D/O)	DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
50	WP(C)/2713/2024 B/O	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU DY.S.G.I. SC, SSA
51	I.A.(Civil)/3178/2024 in Review.Pet./11286/2024	DIPTI PRASAD PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR. SIDHANT DUTTA	SC, SEC. EDU.
	WITH Review.Pet./11286/2024 (Filing Number)	DIPTI PRASAD PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS B	MR. S DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025